NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CA(CAA) 133(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Kyjol Projects Pvt. Ltd. and Malbros Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Sharad Tyagi for all applicant companies

ORDER

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

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